

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 17, 20-22 in CIVIL APPEAL NO. 2138 OF 2000

TURNER MORRISON & CO.LTD.

Appellant (s)

VERSUS

HUNGERFORD INVEST.LTD.

Respondent(s)

(With appln(s) for directions and office report )

(FOR FINAL DISPOSAL)

Date: 07/04/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Dr.Abhishek Singhvi, Sr.Adv.

Mr. Krishna Kumar,Adv.

Mr.Krishnendu Duta, Adv.

Ms.Lupanlu Gangmei, Adv.

For Respondent(s)

Mr.R.K.Kapor, Adv.

Mr.M.K.Verma, Adv.

Mr.Govind Kaushik, Adv.

Mr.S.S.Yadav, Adv.

For Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 7th July, 2006 for final disposal.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master